

- (1) **Two Centrally Sponsored Schemes;** namely National Oilseeds Development Projects (NODP) and Oilseeds Production Thrust Projects (OTPT) which were operating till 1989-90 have been merged during 1990-91 into a single scheme namely Oilseeds Production Programme (OPP). This scheme provides necessary assistance to the States for production and distribution of quality seeds, plant protection measures including supply of plant protection chemicals and equipments and organising demonstration of advanced technology, with particular reference to mustard, groundnut, soyabean and sunflower.
- (2) **Setting up of a Technology Mission on Oilseeds** established in May, 1986 for harnessing the best of production, processing and management technologies.
- (3) **Intensification of research efforts for increasing the production of oilseeds.**
- (4) **Increasing areas under non-traditional oilseeds crops** like soyabean and sunflower and exploitation of oilseeds of tree and forest origin, rice bran etc.
- (5) **Setting up of necessary processing and infrastructural facilities to keep pace with the production programme of oilseeds.**
- (6) **Better incentive to producers through fixation of minimum support prices of major oilseeds.**
- (7) **Identification of equipments for modernisation of processing units, custom duty concession on imports of certain equipments.**
- (8) **Funding research and development programmes undertaken by various Institutions for fuller exploitation of oil from oil bearing materials.**

Train between Pune and Ahmedabad

3187. SHRI ANNA JOSHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a long standing demand for starting a regular passenger train between Pune and Ahmedabad:

(b) if so, the reasons for not introducing such a train; and

(c) the action being taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): There have been demands in this regard.

(b) and (c) Pune-Bombay and Bombay-Ahmedabad are well connected by fast intercity trains which are considered adequate to cater to the traffic. Besides, there are operational & resource constraints in introducing a new train on this section.

Formation of Cartel by Milk Contractors

3188. SHRI SHASHI PRAKASH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether milk contractors have formed cartel in the supply of milk to Delhi Milk Scheme for the year 1993;

(b) if so, the details thereof; and

(c) the steps taken or proposed to be taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) to (c) Complaints have been received regarding the formation of cartel by the contractors in the supply of milk to the Delhi Milk Scheme for the year 1993. The complaints are under investigation by the Director General of Investigation and Registration who have already initiated investigation in this regard.

Rajdhani Express

3189. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government have taken a decision to introduce a Rajdhani Express between New Delhi and Trivandrum;

(b) if so, the reasons for not introducing such a train so far; and

(c) the time by which it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) to (c) No, Sir. There is, however, a proposal in this regard and action as found feasible will be taken.

Rail Bus

3190. SHRI SANAT KUMAR MANDAL: Will the Minister of RAILWAYS be pleased to state:

- (a) the progress made so far in the designing and development of the Rail Bus;
- (b) the estimated cost of each such Bus and its carrying capacity;
- (c) the number of such Buses proposed to be acquired for each zone; and
- (d) the time by which this Rail Bus is likely to become operational for carrying of/passenger traffic?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K. C. LENKA): (a) The designs of Rail Buses have been finalised. Orders have been placed for BG Rail Buses and tenders are about to be opened for MG Rail Buses.

(b) The cost of BG Rail Bus is Rs. 29.3 lakhs each and the cost of MG Rail Bus is estimated to be Rs. 25 lakhs each. The carrying capacity of BG Rail Bus is 76 seats and MG 60 seats.

(c) Five BG and five MG Rail Buses are being procured initially. Rolling Stock is procured for the entire system and not for any particular zone. These will be used wherever most suitable.

(d) The time by which Rail Bus will be operational depends on results of trials.

[Translation]

Damage of Foodgrains in Uttar Pradesh

3191. SHRI ARJUN SINGH YADAV }
SHRI HARI KEWAL PRASAD }

Will the Minister of FOOD be pleased to state:

- (a) Whether damage of foodgrains has been reported in Uttar Pradesh during the year 1992-93;
- (b) if so, the details thereof; and
- (c) the quantity of foodgrains damaged in Uttar Pradesh each year during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALPNATH RAI): (a) Yes, Sir.

(b) A quantity of 339 M. T. (Provisional) of foodgrains has been reported as damaged during 1992-93.

(c) The details of foodgrains quantities damaged during the last three years are as under:

Year	Quantity of foodgrains stored (Lakh MT)	Quantity damaged (MT)	%age on average stock holding
1990-91	16.30	1189	0.07
1991-92	12.15	1327	0.11
1992-93	10.57	339	0.03

(P)

[English]

SDF Funds for Sugar Units

3192. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FOOD be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the Union Government to sanction funds from sugar development fund for restructuring of Bobbili and Seethanagaram sugar units in A. P.;

(b) if so, the details thereof;

(c) the amount sanctioned and released till date; and

(d) the likely date by which the entire amount is likely to be disbursed?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALPNATH RAI): (a) and (b) Yes, Sir. M/s. Nizam Sugar Factory Ltd., Andhra Pradesh had applied for a loan of Rs. 1060 lakhs from the Sugar Development Fund for rehabilitation of their unit at Bobbili-Seethanagaram;

(c) The Sugar Undertaking has been sanctioned SDF loan of Rs. 789.44 lakhs, from the Sugar Development Fund for modernisation/rehabilitation, out of this, Rs. 690.76 lakhs has already been released to the undertaking.

(d) Steps to disburse the balance amount will be taken up after the completion of legal formalities, like creation of second charge for additional amount, submission of utilisation certificate in respect of the earlier SDF instalments, etc., by the sugar undertaking.

Ramagundam Project

3193. SHRI V. SOBHANADREESWARA RAO: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Ramagundam Thermal Power Station Extension Scheme has been cleared by his Ministry;